

(4)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	Arvind Pandian (Senior Counsel) Archana Iyer	Applicant	
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ORDER

Counsels for both the parties are present and prayed for time to seek instructions from their clients in relation to holding of the EOGM afresh for passing special resolution and the appointment of an independent Observer. Put up on 22.02.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)